

**COURT - I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 167 of 2014**

**&**

**IA No. 277 of 2014**

**Dated : 11<sup>th</sup> September, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**HEG Ltd. .... Appellant(s)**

**Versus**

**Madhya Pradesh Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Mr. Deepak Biswas  
Mr. Nishith Mishra**

**Counsel for the Respondent(s) : Mr. C.K.Rai for R-1**

**ORDER**

The learned counsel for the State Commission is filing his Written Submissions today after serving copy on the other side.

Post the matter for hearing on **01.10.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

Ts/kt